					nere for previous Lis					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	42	582996541	40	450987244	44.57	0	241421519	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	470937661	1	75336023	7.45	0	395601638	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	380368742	2	327494998	32.37	0	52873744	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	17	8288848	14	1759834	0.17	0	6529014	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	134778465	4	134778465	13.32	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	29	93183521	22	21495610	2.12	0	71687911	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	465346770	0	0	0.00	0	465346770	0	Annexure 9
Total		97	2135900548	83	1011852174	100.00	0	1233460596	0	